

[13 August, 2003]

RAJYA SABHA

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIN PATHAK): (a) and (b) In a raid conducted on 27th May, 2003 by the Special Branch of Delhi Police on the godown of a transporter of Kamla Market, 20 Kilogram of spurious drugs were recovered. Four persons, namely, Shri Pawan Kumar Varshney; Shri Rahul Varshney; Ravinder Varshney; and Shri Harsh Varshney were arrested in this connection. Additional 80 Kilogram of spurious drugs were recovered from Aligarh at the instance of the arrested persons.

(c) 23 cases relating to manufacture and sale of spurious drugs were registered by Delhi Police during the period from the year 2000 upto 25 July, 2003. 58 persons were arrested in connection with these cases. 13 of these cases are at investigation stage and the remaining 10 are pending trial.

Religious Community-wise data of Population

2422. DR. PRABHA THAKUR: Will the Minister of HOME AFFAIRS be pleased to refer to the reply to Unstarred Question 2927 given in the Rajya Sabha on 18th December, 2002 and state:

(a) whether the relevant data with regard to religious community-wise population has been procured; and

(b) if so, the religious community-wise details of population of Hindus, Christians and Muslims as per the Census of India 2001, State-wise and district-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SWAMI CHINMAYANAND): (a) Religious Community-wise data collected during Census of India 2001 is not presently available as the same is under processing.

(b) Question does not arise in view of reply to part (a) above.

Re-Activation of witness protection programme

2423. SHRI K.B. KRISHNA MURTHY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Centre had set up a Committee under Justice V.S. Malimath to examine the need to launch witness protection